

(xxiv) The Manipur Foodgrains (Movement) Control Second Amendment Order, 1960 published in Notification No. G.S.R. 1249 dated the 18th October, 1960.

(xxv) The Madhya Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1960 published in Notification No. G.S.R. 1272 dated the 29th October, 1960.

(xxvi) The Rice (Punjab) Second Price Control Amendment Order, 1960 published in Notification No. G.S.R. 1276 dated the 27th October, 1960.

(xxvii) The Rice (Madhya Pradesh) Second Price Control Amendment Order, 1960 published in Notification No. G.S.R. 1277 dated the 27th October, 1960.

(xxviii) Notification No. G.S.R. 1308 dated the 5th November, 1960.

(xxix) The Delhi Rice (Export Control) Second Amendment Order, 1960 published in Notification No. G.S.R. 1336 dated the 12th November, 1960.

(xxx) The Delhi Wheat and Wheat Products (Export Control) Third Amendment Order, 1960 published in Notification No. G.S.R. 1337 dated the 12th November, 1960.

(xxxi) The Rice (Southern Zone) Movement Control Amendment Order, 1960 published in Notification No. G.S.R. 1338 dated the 12th November, 1960.

(xxxii) The Rajasthan Foodgrains (Restrictions on Border Movement) Amendment Order, 1960 published in Notification No. G.S.R. 1339 dated the 12th November, 1960.

(xxxiii) The Madhya Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1960 published in Notification No. G.S.R. 1340 dated the 12th November, 1960. [Placed in Library, See No. LT-2455/60].

(2) A copy of each of the following Notifications under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, making certain further amendments to the Sugar (Movement Control) Order, 1959:—

- (i) G.S.R. 1080 dated the 17th September, 1960.
- (ii) G.S.R. 1155 dated the 23rd September, 1960.
- (iii) G.S.R. 1219 dated the 15th October, 1960.
- (iv) G.S.R. 1344 dated the 9th November, 1960. [Placed in Library, See No. LT-2456/60].

—

12.02½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-SECOND REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Seventy-second Report of the Committee on Private Members' Bills and Resolutions.

—

12.03 hrs.

MOTION RE: INTERNATIONAL SITUATION—Contd.

Mr. Speaker: The House will now resume further consideration of the following motion moved by the hon. Prime Minister on the 22nd November, 1960, namely:

“That the international situation, with particular reference to the matters that have come up before the United Nations General Assembly in its current session, be taken into consideration.”